रेल मंत्रालय में उपमंत्री (श्री शाम नाय) एक बयान सभा पटल पर रख दिया गया है। [देखिये परिशिष्ट ४६, ग्रनुपत संख्या = 1]

+ [THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): A statement is laid on •the Table of the Sabha. *See* Appendix XLIX. Annexure No. 8].

PROMOTION OF COMMERCIAL CLERKS

- •112. SHRIMATI DEVAKI GOPIDAS: Will the Minister of RAILWAYS be pleased, to state:
- (a) whether some of the junior-most commercial clerks in the grade of Rs. 110—200 in Madurai Division of the Southern Railway have been promoted as Assistant Station Masters in grade of Rs. 130—280 superseding their seniors and without any test; and
- (b) whether the seniors have appealed against that, and if so what action has been taken to redress their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No, Sir.

(b) Does not arise.

LOOT IN THIRD CLASS COMPARTMENT OF HOWRAH-DEHRADUN EXPRESS

- ♦113. SHRI FARIDUL HAQ ANSARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether he has seen a report published in the Times of India' elated the 3rd August, 1964, about the looting of passengers in a third class compartment of the Howrah-Dehra Dun Express, nea_r about Seohara Station on 1st August, 1964; and
- (b) whether the news was correct, and if so, what are the details of the incident?
 - t[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and (b). Yes, Sir. On 1st August, 1964, train No. 62 Down Dehradun-Howrah Janata Express was stopped suddenly by someone pulling the alarm chain between Seohara and Bhagwara Railway stations. 6-7 men armed with country-made pistols, knives and hockey sticks, immediately boarded a third class compartment and looted 3 persons. One of the passengers who offered resistance to the dacoits sustained knife injuries and blows from hockey sticks. The injured person was sent to Morada-bad hospital for medical treatment. A case was registered under Section 395/397 IPC. by the police and the case is under ir.-estigation.

IMPORT OF STEEL PASSES FOR AUTOMOEILE INDUSTRY

- *114. SHFI P. ABRAHAM: Will the Minister of COMMERCE be pleased to state:
- (a) whether Government have permitted the import of steel presses for fabricating certain essential equip-

Eor the automobile industry; and

(b) if so, how much foreign ex change has been released for this purpose?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b). All vehicle manufacturers have been permitted to import and instal plant and machinery to complete the respective manufacturing programme. The machinery includes presses for pressing sheets metal parts; separate statistics regarding foreign exchange attributable to presses are not maintained.

USE OF RESTAURANT CARS BY THIRD CLASS PASSENGERS

- •115. SHRI R. S. KHANDEKAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the third class passengers are not allowed to make use *ot* the facilities of the